

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3078
ANSWERED ON:15.03.2011
TENDERS FOR GODOWNS
Jaiswal Dr. Sanjay

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government is aware that the tenders invited by the Food Corporation of India (FCI) for creation/development of godowns from the private sector particularly in Bihar, are being cancelled frequently;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the corrective steps taken in this regard?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a),(b) & (c):The tenders invited for construction of storage godowns through private entrepreneurs are cancelled only when there are valid reasons for the same. The scheme as formulated by the Govt. of India initially offered a guarantee period of 5 years. In order to make the response of investors to the tender process more encouraging, Govt. of India revised the guarantee period from 5 years to 7 years vide letter dated 25.01.2010 and now to 10 years. As such, the tenders called earlier under 5 year guarantee scheme were cancelled in Punjab, Haryana, J&K, and H.P. Only one tender was received in Bihar which was cancelled since the same was not technically qualified. Bihar State Warehousing Corporation (BSWC) had again floated tenders on 24.4.10 against which only one offer of 5,000 MT was received on 07.06.10. The State Level Committee (SLC) in its meeting held on 21.07.2010 rejected the offer because of high rates. BSWC has again invited tenders on 3.1.2011 for construction of 2.65 LMT capacity at 20 entres in Bihar. The date of opening of the tender is 23.03.2011.